

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4057

ANSWERED ON:05.09.2012

SPECIAL PURPOSE VEHICLE

Adhalrao Patil Shri Shivaji; Dharmshi Shri Babar Gajanan; Yadav Shri Dharmendra; Yaskhi Shri Madhu Goud

Will the Minister of COAL be pleased to state:

- (a) whether Special Purpose Vehicle (SPV), International Coal Ventures Limited (ICVL) was jointly formed by Coal India Limited, Steel Authority of India Limited, National Thermal Power Corporation, Rashtriya Ispat Nigam Limited and National Mineral Development Corporation;
- (b) if so, the details thereof;
- (c) whether Coal India Limited (CIL) has decided to pull out of the Special Purpose Vehicle (SPV) set up for acquiring coal properties abroad;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether his Ministry has requested the CIL to reconsider its decision;
- (f) if so, the details thereof and the reasons therefor along with the reaction of CIL thereto; and
- (g) the steps taken by the Union Government to make ICVL more effective in acquiring overseas mines?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): International Coal Ventures Limited (ICVL), a Joint Venture Company, has been set up with Steel Authority of India Limited (SAIL), Coal India Limited (CIL), Rashtriya Ispat Nigam Limited (RINL), National Mineral Development Corporation Limited (NMDC) and National Thermal Power Corporation Limited (NTPC) as its promoter companies for acquisition of coal assets/ mines/ companies in overseas primarily to meet the current and the growing requirements of the promoter companies.

(c)to(f): The proposal of CIL to opt out of ICVL has been received in the Ministry of Coal as the ICVL is primarily focused to secure metallurgical coal assets and the interest of CIL for sourcing of thermal coal would be marginal through its participation in ICVL. The CIL has been requested to reconsider its decision since CIL was not able to acquire assets abroad on its own. The response of CIL is awaited.

(g): While ICVL is focused towards acquisition of metallurgical coking coal assets, it is open to acquisition of thermal coal assets as well depending upon the interest/ desires of its promoter companies. Proposal for restructuring of ICVL is under consideration.